

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 03-04-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 238 of 2013 (SZ)(THC) (WP No. 23744 of 2002 of High Court of AP)	Sri. Gurrām Veerabhadram, and others Vs The Govt. of AP Rep by its Principal Secretary for Industries, Hyderabad and 4 others	M/s.D.Nagasaila Counsel for Applicant M/s.T. Sai Krishnan for R1 & R2 M/s Sarvabhauman Associates for R3 to R5	09.05.2018
2	Application No. 298 of 2014 (SZ)	Wayanad Prakriti Samrakshana Samithi, Rep. by its president N.Badhusha, Wayanadu District, Kerala Vs UOI, Rep by its Secretary, MoEF, New Delhi and 9 others	M/s.M.R. Sivakumar Counsel for Applicant M/s.M.R Gokul Krishnanfor R1 M/s. Rema Smirithi for R2 to R9 M/s. Aysha Youseff for R10	09.05.2018
3	Application No. 162 of 2016 (SZ)	K.Nagappa, Krishnagiri District Vs Union of India, Rep. by its Secretary, MoEF, New Delhi and 7 others	M/s. V.Raghavachari Counsel for Applicant M/s .M.Sumathi for R1 & R2 M/s. E.Manoharan for R3,R4,R6 & R7 M/s. H.Yasmeen Ali for R5 M/s. G.Jeremiah for R8	09.05.2018
4	M.A No. 141of 2016 (SZ) IN Application No.82 of 2016(SZ)	Tamil Nadu Meen Valarpor Vivasayigal Nala Sangam Rep by its Chief Secretary Mr.G.Ravi Thiruvallur District Vs Mr.A.Paramasivan, Ponneri Taluk, Thiruvallur District	M/s.L.G.Sahadevan Counsel for Applicant Mr.G.Stanly hebzon Singh for R1(Counsel for main application) M/s. H.Yasmeen Ali for R2 & R3 M/s. E.Manoharan for R4, R5, R7 & R10	09.05.2018

	Application No.82 of 2016(SZ)	and others Mr.A.Paramasivan, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Guindy, Chennai and 15 others	M/s. M.Gnanasekar for R11 to R13 M/s.G.Stanly hebzon Singh Counsel for Applicant M/s. H.Yasmeen Ali for R1 & R2 M/s. E.Manoharan for R3, R4,R5, R6,R8 & R9 M/s. M.Gnanasekar for R10 to R12 M/s.Gokul Krishnan for R13 M/s.Su.Srinivasan for R14 M/s.Vijay for R15 M/s.L.G.Sahadevan for R16	
5	M.A. No 139 & 140 of 2017(SZ) IN Application No. 173 of 2016 (SZ) Application No. 173 of 2016 (SZ)	Dayalan, Gummudipoondi Taluk, Thiruvallur and 5 others Vs K.M Raji, Ponneri Taluk, Thiruvallur District and 7 others K.M Raji, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Chennai and 12 others	M/s .K.Mahendran Counsel for Applicant M/s. R.Saravanakumar for R1 M/s .Yasmeem Ali for R2 & R3 M/s. E.Manoharan for R4 to R6 M/s .K.Mahendran for R7 Mr.Vijay for R8 M/s. R.Saravanakumar Counsel for Applicant M/s. E.Manoharan for R3 to R5 M/s.Yasmeem Ali for R1 & R2 M/s.K.Mahendran for R6 to R12 M/s.Vijay for R13	09.05.2018
6	M.A.No.141 of 2017(SZ) IN Application No. 175 of 2016 (SZ) Application No. 175 of 2016(SZ)	Dayalan, Gummudipoondi Taluk, Thiruvallur and 5 others Vs S.Srinivasan, Ponneri Taluk, Thiruvallur District and 7 others S.Srinivasan, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Chennai & 12 others	M/s .K.Mahendran Counsel for Applicant M/s. R.Saravanakumar for R1 M/s .Yasmeem Ali for R2 & R3 M/s. E.Manoharan for R4 to R6 M/s .K.Mahendran for R7 Mr.Vijay for R8 M/s. R.Saravanakumar Counsel for Applicant M/s.Yasmeem Ali for R1 & R2 M/s. E.Manoharan for R3 to R5 M/s.K.Mahendran for R6 to R12 M/s.Vijay for R13	09.05.2018

7	Application No.74 of 2017 (SZ)	V.Sankara Subramanian, Tirunelveli District Vs The State of Tamil Nadu Rep.,by the Secretary to Government, Department of Environment and Forest, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. E.Manoharan for R1 M/s. Syed Nurullah Sheriff for R2 M/s. H. Yasmeen Ali for R3 M/s. Abitha Banu for R4,R5	09.05.2018
8	Application No.209 of 2017(SZ)	Environmental Health & Safety Research & Development Centre (EHSRDC) Through its Managing Director Bangalore and another Vs Karnataka State Pollution Control Board Through its Member Secretary, Bangalore and 3 others	M/s. Naveen R. Nath Counsel for Applicant M/s. Gokul Krishnan for R1 M/s. Devraj Ashok for R2 M/s. Syed Nurullah Sheriff for R3 M/s.Thirunavukarasu for R4	09.05.2018
9	Application No.68 of 2015(SZ)	Chaitanya Sravanthi, Dwarakanagar, Visakhapatnam-530016 Vs The APPCB, Rep by its Member Secretary, Hyderabad and others	M/s Suhrith Parthasarathy, P. Dinesh Kumar and SI Muthiah Counsel for Applicant Shri.T.Sai Krishnan for R1& R2 M/s P. Wilson Associates for R3	09.05.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
10	Application No.27 of 2016(SZ)	Suomotu Application News Items Published in “Eenadu” Telugu Dially Main Edition,Hyderabad, Dated 7.2.2016 Vs The Chief Secretary, State of Telangana, Hyderabad and 19 others	M/s.Yasmeen Ali, R.Renuka Devi for R1,R2 R4, R5, R7, R8, R9, R10, R11, R12, R13,R14, R15, R16, R17, R18, R19, & R20 M/s.T.Sai Krishnan for R3 & R6	09.05.2018

11	Application No. 131 of 2016(SZ)	B.R Lakshmanan The Nilgiris, Tamilnadu Vs The District Collector, Nilgiri District, Ooty and 13 others	Mr. B.R.Lakshmanan.M.Sc Party in Person M/s. E.Manoharan for R1,R3 to R6 M/s.Paul & Paul for R2	09.05.2018
12	Application No.23 of 2017 (SZ) & M.A. No 52 of 2017(SZ)	Pooja Kumar Besant nagar Chennai Vs Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and others	M/s.Ritwick Dutta Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s. E.Manoharan for R2,R5 M/s.Rita Chandrasekar for R3 M/s.Abdul Saleem for R4 M/s. Fox Mandal Associates for R6 M/s.D.Ravichander P.Ssritha for R7	09.05.2018

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Registrar